



No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.

**OPPOSITION HEARING CAUSE LIST  
FOR THE MONTH OF OCTOBER -2022**

**HEARING DATED 17/10/2022**

**MS.PRIYADA R. MENON, HEARING OFFICER OF TMR & G.I.**

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE
1	1484814	731656	C.RAGHURAM & V.GOPALAKRISHNA,ADV	GULECHA TIME AGENCIES Vs TITAN INDUSTRIES LTD	
2	1538911	733544	PMG ASSOCAITES & AZB & PARTNERS	SAJITH S Vs AZB & PARTNERS	
3	1538911	731793	PMG ASSOCAITES	SAJITH S Vs ORBIT TOURS & TRADE FAIRS PVT.LTD	
4	1257991	731703	DEPENNING & DEPENNING	ABI & ABI MARKETING INDIA PVT.LTD Vs ASHOK LEYLAND LTD	
5	1114117	731790	Y.J.TRIVEDI & CO	J.MOHANASUNDARI Vs CHHABILDAS TOOLSINDUSTRIES PVT.LTD	
6	1538917	731802	ADITYA & ASSOCAITES & SHUKLA TRADE MARK COMPANY	SVEN GENETECH LTD Vs STADMED PVT.LTD	
7	1498062	736151	SHILPA GUPTA,ADV & DEPENNING & DEPENNING & SANGEETHA PAL	M.HANUMAN SINGH Vs ROYAL DULTON (UK)LTD	

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8	1498062	731655	SHILPA GUNTA & V.GOPALAKRISHNA,ADV	M.HANUMAN SINGH Vs PARAGON RUBBER INDUSTRIES	
9	1498062	734371	SHILPA GUPTA & A.V.NATHAN ASSOCIATES	M.HANUMAN SINGH Vs STONEKRAFT PVT.LTD	
10	1502969	731626	RAO & RAO  & INDIA LAW SERVICES,ADV & LEGAL CONSULTANTS	BIKING FOOD PRODUCTS PVT.LTD Vs AGRO VALUE PROCESSORS IMPEX(U)LTD	
11	1506055	731630	R.V.R ASSOCIATES  & INDIA LAW SERVICES,ADV & LEGAL CONSULTANTS	MED MANOR ORGANICS PVT.LTD Vs PUPIN LTD	
12	1503711	731625	M.P.MIRCHANDANI & CO  & PARKAR & PARKAR	HABIB GANGADHARSA MAHESH KUMAR Vs CONDOR FOOTWEAR(INDIA)LTD	
13	1487255	731517	SURANA & SURANA INTERNATIONAL ATTORNEYS & B.R.SHARMA	ARCHIDPLY INDUATRIES LTD  Vs NEELGIRI WOOD CRAFT	
14	1538970	731591	M.P.MIRCHANDANI & CO & R.K.DEWAN & CO	GOUTAM CHAND JAIN Vs NIPPO BATTERIES CO LTD	
15	1474430	731590	LALL LAHIRI & SALHOTRA  & SURESH & CO	PANCHAGANGA ROLLER FLOURMILLS PVT.LTD Vs MARICO LTD	
16	1509796	731592	P.C.N.RAGHUPATHY & R.K.DEWAN & CO	M.PONNUSAMY Vs COLORPLUS FASHION LTD	

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17	1534876	731616	INPRO TRADE MARK SERVICES & RAO & RAO	IMPERIAL SPIRITS INTERNATIONAL LTD Vs RHIZONE DISTILLERIES PVT.LTD	
18	1534875	731615	INPRO TRADE MARK SERVICES & RAO & RAO	IMPERIAL SPIRITS INTERNATIONAL LTD Vs RHIZONE DISTILLERIES PVT.LTD	
19	1502968	731627	RAO & RAO & INDIA LAW SERVICES,ADV & LEGAL CONSULTANTS	BIKING FOOD PRODUCTS PVT.LTD Vs AGRO VALUE PROCESSORS IMPEX(U)LTD	
20	1502967	731628	RAO & RAO & INDIA LAW SERVICES,ADV & LEGAL CONSULTANTS	BIKING FOOD PRODUCTS PVT.LTD Vs AGRO VALUE PROCESSORS IMPEX(U)LTD	
21	1502966	731629	RAO & RAO & INDIA LAW SERVICES,ADV & LEGAL CONSULTANTS	BIKING FOOD PRODUCTS PVT.LTD Vs AGRO VALUE PROCESSORS IMPEX(U)LTD	
22	1117432	731648	V.K.SINHA & PURI TRADE MARK CO	RUPARAM CHOUHARY Vs PERFECT AGRO MILLS(PVT)LTD	
23	1468149	731694	DEPENNING & DEPENNING & REMFY SAGAR	MAX HYPERMARKET INDIA PVT.LTD Vs THE PROCTER & GAMBLE CO	
24	1505545	731660	THE ACME COMPANY & DELHI REGISTRATION SERVICE	THE METAL POWDER COMPANY LTD Vs P.P.JEWELLERS(P)LTD	



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FOR THE MONTH OF OCTOBER -2022  
HEARING DATED 18/10/2022**

**MS.PRIYADA R. MENON, HEARING OFFICER OF TMR & G.I.**

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE
1	1425902	731914	TRADEMARKS INDIA & TRADE MARK REGISTRATION BUREAU	SAJ FLIGHT SERVICES(P)LTD Vs SHALIMAR CHEMICALS WORKS LTD	
2	1522471	731918	G.R.RAJANNA & REMFY & SAGAR	IT IS SUITES PVT.LTD Vs ACCOR	
3	1102222	731961	K & S PARTNERS & ANAND AND ANAND	GEETHAKANNAN SPICES PVT.LTD Vs AKOI SAAB	
4	1073789	731963	K & S PARTNERS & ANAND AND ANAND	GEETHAKANNAN SPICES PVT.LTD Vs AKOI SAAB	
5	1513216	729168	R.V.R ASSOCIATES & THE ACME COMPANY	KAMAL SINGH DUDHERIA Vs SHANTI FRAGRANCES PVT.LTD	
6	1513216	731806	R.V.R ASSOCAITES & JAHENGIR GULABBHAI & BILIMORIA & DARUWALLA	KAMAL SINGH DUDHERIA Vs GIRNAR EXPORTS	
7	1390751	731805	P.C.N.RAGHHUPATHY & INTTL ADVOCARE	A.GOPALSAMY Vs SOCIETE DES PRODUCITS NESTLE S.A	

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE
8	1497841	731810	DANIEL & GLADYS & DEPENNING & DEPENNING	FOURRTS(INDIA) LABORATORIES PVT.LTD Vs LEO PHARMA	
9	1505620	731819	ANUP JOACHIM T & L.R.SWAMI CO	KANDAMKULATHY AYURVEDA VAIDYASALA Vs K.P.PATHROSE VAIDYANS KANDAMKULATHY VAIDYASALA	
10	1504988	731864	DELTA LEGAL SERVICE & ANAND AND ANAND	EMPEE DISTILLERIES LTD Vs ALLIALLIED BLENDERS AND DISTILLERS PVT.LTD	
11	1140994	731889	TRICONS & LALJI ADVOCATES	COPTIONS TECHNOLOGIES LTD Vs PHX ELECTRONICS PVT.LTD	
12	1102221	731962	K & S PARTNERS & ANAND AND ANAND	GEETHAKANNAN SPICES PVT.LTD Vs AKOI SAAB	
13	1383429	733041	R.V.R.ASSOCIATES & ARORA REGISTRATION SERVICE	SRI LAXMI NARASIMHA SWAMY RICE MILL Vs SACHDEVA & SONS INDUSTRIES LTD	
14	1383429	731968	R.V.R ASSOCAITES & RAO & RAO	SRI LAXMI NARASIMHA SWAMY RICE MILL Vs M.K.RAO FAMILY TRUST	
15	1337503	732003	V.RAVI,ADV & DEPENNING & DEPENNING	MR.TEJRAJ JAIN Vs S.SIVANESAN & CO	
16	1411715	731913	R.V.R ASSOCAITES & TRADE MARK REGISTRATION BUREAU	MOHAMMED IDRIS Vs SHALIMAR CHEMICALS WORKS LTD	

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17	1489997	731934	BALA KUMAR CHANDRASEKHARAN & ASSOCAITES & ALG INDIA LAW OFFICES	SAS HOTELS & ENTERPRISES LTD Vs MARRIOT WORLDWIDE CORPORATION		
18	1453351	731954	P.C.N.RAGHUPATHY & S.MAJUMDAR & CO	P.S.N.APPASAMY Vs GKB RX LENS PVT.LTD		
19	1518289	731998	A.V.NATHAN ASSOCAITES & TRADE MARK REGISTRATION BUREAU	THOTAKA TECHNOLOGIES PVT.LTD Vs T.T.INDUATRIES		



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HEARING DATED 19/10/2022**

**MS.PRIYADA R. MENON, HEARING OFFICER OF TMR & G.I.**

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE
1	1560030	732991	V.G.PARULKAR	TABLETS (INDIA) LTD Vs CIPLA LTD	
2	1560030	732042	VISHESH & ASSOCAITES	TABLETS (INDIA) LTD Vs GALPHA LABORATORIES LTD	
3	1518953	732137	D.P.AHUJA & CO	ARIF VAZIRALLY Vs MEYER ORGANICS PVT.LTD	
4	1572353	732159	R.SATHISH KUMAR & R.K.DEWAN & CO	APEX LABORATORIES LTD Vs DABUR INDIA LTD	
5	1573775	732157	L.R.SWAMI CO & R.K.DEWAN & CO	FEMINA SHOPPING MALL PVT.LTD Vs WORLWIDE MEDIA PVT.LTD	
6	1416494	732118	R.V.R ASSOCAITES & TRADE MARK REGISTRATION BUREAU	HASTIMAL BHATI Vs DEEPAK ROLLER FLOUR MILLS	
7	1553525	732117	R.V.R ASSOCAITES & TRADE MARK REGISTRATION BUREAU	MOHAMED GHOUSE MARICAR Vs KOTHARI HOSIERY FACTORY	
8	1505634	732121	A.ARIVAZHAGAN & WORLDWIDE REGISTRATION BUREAU	SRI SONRAJ MOOTHA Vs GREEN VILLAGE AGROS PVT.LTD	

9	1442926	732062	P.C.N.RAGHUPATHY & RANJAN NARULA ASSOCAITES	C.A.JOJU Vs PUMA AG RUDOLF DASSLER SPORT	
10	1526503	733115	BAALU ASSOCIATES & DELHI REGISTATION SERVICE	S.N.KARUPPUSAMY Vs KRBL LTD	
11	1526503	732122	BAALU ASSOCIATES & WORLDWIDE REGISTRATION BUREAU	S.N.KARUPPUSAMY Vs SHAKTI BHOG FOODS LTD	
12	1573776	732156	L.R.SWAMI CO  & R.K.DEWAN & CO	FEMINA SHOPPING MALL VPT.LTD Vs WORLDWIDE MEDIA PVT.LTD	
13	1063417	732342	PUTHRAN & ASSOCAITES  & CHANDRAKANT M JOSHI	U.K.AGENCIES AND ELECTRICALS Vs UK. ENTERPRISES	
14	1007836	732257	L.R.SWAMI CO & V.BAGYARAGHAVAN	M.SAFIULLAH Vs N.RANGA RAO & SONS	
15	1541009	732236	SUJA S NAIR & VISHESH & ASSOCIATES	M.SARDARMAL CHORDIA Vs GLENMARK PHARMACEUTICALS LTD	
16	639224	732163	REMFROY & SAGAR  & R.K.DEWAN & CO	SIGMA-ALDRICH CORPORATION Vs SIGMA LABORATORIES	
17	1493825	732190	RAO & RAO  & TRADE MARK PROTEC COMPANY	BERNICE HEALTH SERVICES PVT.LTD Vs THREE-N-PRODUCTS PVT.LTD	
18	1565985	732324	MUDDU KRISHNA VEMANA & INDIAN TRADE MARKS CO	CH.DURGA Vs SURYA ROSHNI LTD	
19	1572353	732159	R.SATHISH KUMAR & R.K.DEWAN & CO	APEX LABORATORIES LTD Vs DABUR INDIA LTD	





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**HEARING DATED 20/10/2022**

**MS.PRIYADA R. MENON, HEARING OFFICER OF TMR & G.I.**

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE
1	1420915	732442	MOHAN ASSOCAITES	R. MURALIDHARAN & RELIANCE INDUSTRIES LTD	
2	1505639	732396	HARIKRISHNA S HOLLA & BRIJESH SINGH KHOKKAR ADV	SAPTHAGIRI SRINIVASA ENTERPRISES PVT.LTD & HOTEL SOLITAIRE	
3	1533087	732859	ADITYA & ASSOCAITES & P.S.PAI & CO	DR.REDDY'S LABORATORIES LTD Vs BAYER SCHERING PHARMA AKTIENGESELLSCHAFT	
4	1533087	732478	ADITYA & ASSOCAITES	DR.REDDY'S LABORATORIES LTD Vs ARISTO PHARMACEUTICALS PVT.LTD	
5	1579956	738302	G.RAMJI, ADVOCATE & C.DANIEL & GLADYS	P.NAGALAKSHMI Vs CADILA HEALTH CARE LTD	
6	1579956	732515	G.RAMJI, ADVOCATE	P.NAGALAKSHMI Vs BAL PHARMA LTD	
7	1526807	732443	DASWANI & DASWANI & R.V.R ASSOCIATES	SUNIL R. GUPTA Vs RADSUN HEALTH CARE	
8	1526807	732882	DASWANI & DASWANI & AMARJIT & ASSOCIATES	SUNIL R. GUPTA Vs SUN PHARMACEUTICAL INDUSTRIES LTD	

9	1152062	732455	SILAMBUOLI M & SUSHANT M,SINGH AND ASSOCIATES	S.M.JANARDHANA Vs CHAURASIA TOBACCO INDUSTRIES	
10	1152062	735643	SILAMBUOLI M & P.K. ARORA	S.M.JANARDHANA Vs PRADEEP KUMAR SANJAY KUMAR	
11	1468177	732358	RAO & RAO & M.J.CHAWLA	GUNDA BALARAM Vs BHAVANI FARSAN	
12	1532924	732377	C.VENKARASUBRAMANIAM  & SEN-OBEROI	JAGADISH BHOJWANI Vs G-STAR RAW DENIM KFT	
13	1520034	732369	S. BALAJANAKI & LALJI ADVOCATES	G.GANESON Vs MARVEL TEA ESTATE ( INDIA)LTD	
14	1479667	732661	FOX MANDAL & ASSOCAITES & Y.J.TRIVEDI & CO	R.K.AGARWAL Vs QUINTILES TRANSNATIONAL CORP	
15	1479666	732660	FOX MANDAL & ASSOCAITES & Y.J.TRIVEDI & CO	R.K.AGARWAL Vs QUINTILES TRANSNATIONAL CORP	
16	1466015	732559	G.RAMJI, ADVOCATE  & USHA ATHREYA CHANDRASEKHAR	ZAFODO PHARMACEUTICALS PVT.LTD Vs WANBURY LTD	
17	1535172	732594	DEPENNING & DEPENNING & CHANDRAKANT M. JOSHI	RHEIN CHEMIE RHEINAU GMBH Vs MANAK CHAND JAIN	
18	1566409	732609	AMBA CONSULTANCY SERVICES & MANGLA REGISTRATION SERVICE	EDALA BABU RAO  Vs ADITYA TRADING CO	

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<b>19</b>	<b>1490167</b>	<b>732658</b>	<b>APR ASSOCIATES &amp; TRADE MARK REGISTRATION BUREAU</b>	<b>A.S.MOORTHY Vs M/S SHALIMAR CHEMICAL WORKS LTD</b>	
<b>20</b>	<b>1490167</b>	<b>737305</b>	<b>APR ASSOCIATES &amp; ANAND AND ANAND</b>	<b>A.S.MOORTHY Vs ROYAL CANIN S.A.</b>	